

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 232 OF 2016 &
IA NOS. 496 & 530 OF 2016**

Dated : 19th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Jaiprakash Power Ventures Ltd. Appellant(s)
Vs.
M. P. Power Management Co. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Anand Kr. Shrivastava
Ms. Shikha Pandey
Ms. Nameeta Singh
Mr. Ashok Shukla

Counsel for the Respondent(s) : Mr. Alok Shankar for R-1 to 4

Mr. Aashish Anand Bernard
Mr. Paramhans for R-5

Ms. Mandakini Ghosh for R-6

ORDER

List the matter for hearing on **14.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**